

DIVISION BENCH  
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/23(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	RAVI SANKAR SINGH VS JESSOP AND CO LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

**For O.L.**

**Ms. Debjani Mitra, Adv.**

**For the Contributory - Indo Wagon engineering private limited.**

**Mr. K Thaker, Adv.**

**Mr. Chayan Gupta, Adv.**

**Mr. Soumyajyoti Nandy, Adv.**

**Mr. Deepankar Thakur, Adv.**

**ORDER**

1. Learned Counsel for the parties present.
2. We are informed that the appeal is pending before Hon'ble High Court, Calcutta.  
In view of the order dated 11.10.2022, this matter is deferred and adjourned to 04.01.2023.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**